



आयकर अपीलीय अधिकरण, रायपुर पीठ, रायपुर

INCOME TAX APPELLATE TRIBUNAL, RAIPUR BENCH, RAIPUR

F.No. 05-Jd/(AT-RPR)/2026

Date 07.01.2026

**NOTICE INVITING OBJECTIONS IF ANY FROM ASSESSEE/DEPARTMENT
FOR WEEDING OUT OF OLD APPEAL RECORDS.**

1. The Income Tax Appellate Tribunal, Raipur Bench, Raipur has proposed to weed out the old appeal records of the Income Tax Appellate Tribunal, Raipur as per Rules relating to appeals and applications disposed of during the period from November, 1983 to 31st December, 2019. These appeal files are kept on record at ITAT, Raipur Bench, Raipur.
2. Assessee Representative, Concerned Pr. CIT and Departmental Representatives are hereby requested to intimate whether any appeal against the order of the Tribunal are pending before the Hon'ble Supreme Court or Hon'ble High court for disposal and if so, intimate the same to the undersigned on or before dated 20.02.2026 for exempting the specified record from the weeding process
3. If no objection is received on or before 20th February, 2026, it will be presumed that None of the parties have any objections for weeding out those records and Tribunal will proceed with the Weeding process.

For ASSISTANT REGISTRAR
कार्यालय अधीक्षक
Office Superintendent
आधिकार अपीलीय अधिकारम्
Income Tax Appellate Tribunal
रायपुर पीठ, Raipur Bench

Copy to:-

1. The Principal Chief CIT, Raipur/Bhopal
2. The Pr. CIT, Raipur/Bilaspur.
3. CIT(A), Central, Bhopal
4. The President ITAT Bar Association Raipur
5. The Senior Departmental Representative, ITAT, Raipur.
6. Notice Board, ITAT, Raipur
7. ITAT Official Website.